

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4063
ANSWERED ON:19.02.2014
CASES PENDING AGAINST NRIS
Ganpatrao Shri Jadhav Prataprao;Singh Rajkumari Ratna

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether Non-Resident Indians (NRIs) are not complying with the orders issued by the Indian courts including summons issued to them;
- (b) if so, the details thereof and the reaction of the Government in this regard;
- (c) the total number of cases pending in Indian courts against NRIs at present; and
- (d) the efforts being made for quick disposal of the aforesaid pending cases

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

- a) to (d): information is being collected.